

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VISHAL

Criminal Appeal No(s). 2742-2745/2026

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM SUJAN

Respondent(s)

Date : 30-06-2026 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Akshay Amritanshu, AOR
Mr. Sarthak Srivastava, Adv.

For Respondent(s) :

Mr. Ashutosh Yadav, AOR
Mr. Rajiv Kumar Sharma, Adv.
Mr. Gaurav Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented.

Original records from the High Court as well as the
Trial Court have not been received so far. Reminder be
issued.

List again on 12.08.2026.

Copy of this Record of Proceeding be furnished to the
concerned Ld.Advocate-on-record for information and
compliance.

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VISHAL
Registrar